

ITEM NO.802

COURT NO.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No. 430/2019 in SLP(C) No. 20259/2018

ATIBAL SINGH & ORS.

Petitioner(s)

VERSUS

ANUP CHAND PANDEY & ORS.

Respondent(s)

Date : 03-07-2019 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Varun Thakur, Adv. (mentioned by)
Ms. Preeti Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As prayed for, let this matter be not deleted from the
notified date.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR